

**Law to regulate prices of medical equipments**

2458. SHRI N. GOKULAKRISHNAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that the National Pharmaceutical Pricing Authority is considering to come out with a law to regulate the medical equipment charges;
- (b) if so, the details thereof;
- (c) whether it is also a fact that the same would be in line with the policy being adopted in the case of fixation of drug formulations; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) No, Sir.

(b) to (d) In view of reply at (a) above, do not arise.

**Growth of pharma sector in Visakhapatnam**

2459. SHRI V. VIJAYASAI REDDY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether pharma sector in Visakhapatnam is growing rapidly with pharma exports of ₹15,000 crore every year;
- (b) the steps taken to attract more and more pharma companies in Jawaharlal Pharma City to help generate more and more employment;
- (c) whether Government is planning to acquire additional 2,000 acres of land for another Pharma City and if so, the details thereof; and
- (d) the manner in which the Ministry is going to help Andhra Pradesh to make Visakhapatnam a pharmaceutical hub of the country?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) The pharma exports from the country, including Vishakhapatnam, have shown rapid growth during the past three years, the details of which are as under: